

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-1456/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Jatalia Global Ventures Ltd. **.....Applicant**

Vs.

Gokul Exim Pvt. Ltd. **.....Respondent**

**Order delivered on 24.10.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Ayush Jain, Adv.

For the Respondent :

**ORDER**

Learned proxy-counsel for the applicant seeks adjournment as the main counsel is not available. At request, adjourned to 01.11.2018.

Goldy Sehgal

Sd/-  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

